

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 3317  
TO BE ANSWERED ON 5<sup>TH</sup> AUGUST, 2016**

**TELEMEDICINE**

**3317. DR. NARAMALLI SIVA PRASAD:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the development of telemedicine services requires customised treatment programmes with the help of high technology inputs, digital infrastructure and mobile platform;
- (b) if so, the details thereof and the action taken by the Government to facilitate the development of the such high end technology;
- (c) whether the telemedicines is likely to be aligned with the Jan Aushadhi Scheme and Digital India scheme so as to ensure convergence amongst them; and
- (d) if so, the details thereof?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SMT. ANUPRIYA PATEL)**

(a) & (b): No. However, Ministry has developed Standard Treatment Guidelines for different diseases and the same are applicable to Telemedicine services.

(c) & (d): As informed by Department of Electronics & IT, CSC e-governance Services India Limited (CSC SPV) has executed an agreement with BPPI (Bureau of Pharmaceutical public Sector Undertaking) for facilitating CSCs to set up generic medicine store under the Jan Aushadhi Scheme.

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